

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).27093/2014

(Arising out of impugned final judgment and order dated 03-07-2013 in WP No.48842/2011 passed by the High Court Of Judicature At Allahabad)

STATE OF U P. & ORS.

Petitioner(s)

VERSUS

RATAN BABU SAXENA AND ORS.

Respondent(s)

Date : 08-04-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN

HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s)

Mr. V. Shekhar, Sr. Adv.

Mr. Rajeev Kumar Dubey, Adv.

Mr. Kamendra Mishra, AOR

For Respondent(s)

Mr. Manoj Swarup, AOR

Ms. Lalita Kohli, AOR

Mr. Abhishek Swarup, Adv.

M/S. Manoj Swarup And Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER